

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER

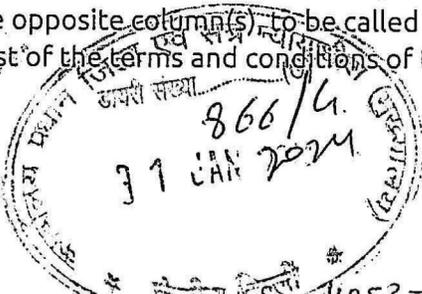
In continuation of this office Link Roster issued vide no. Judl.II/F.102/South/Saket/2023/37431-37471 dated 22.12.2023 and in exercise of powers vested in the undersigned the Link Roster for **Table-A: Civil Courts {Commercial Court}** is modified as specified herein-below with immediate effect:-

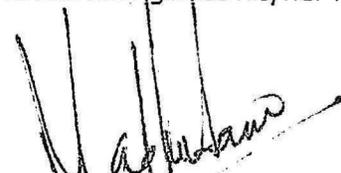
Table A. Civil Courts {Commercial Court}

Sl No	Name of Judicial Officers	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer
1.	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05
2.	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01
3.	Sh. Sandeep Yadav, District Judge (Commercial Court)-03	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02
4.	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Savita Rao, District Judge (Commercial Court)-01	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03
5.	Sh. Rajeev Bansal, District Judge (Commercial Court) (Digital)-04	Sh. Lokesh Kumar Sharma, District Judge (Commercial Court)-05	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02	Sh. Sandeep Yadav, District Judge (Commercial Court)-03

Notes: -

- 1 Whenever any of the judicial officers mentioned in Table given above is on leave or unavailable due to any reason, urgent matter, if any, pertaining to his/her court shall be placed for action in accordance with law before the judicial officer whose name is mentioned against his/her name in the opposite column(s) to be called the link judicial officer(s).
- 2 Rest of the terms and conditions of the order shall remain same.




(MADHU JAIN)

Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2024/ 4053-4069

New Delhi, Dated: 29/01/2024

Copy forwarded for information & necessary action to:

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
- 4 The Secretary, Bar Association, Saket Courts, New Delhi.
- 5 The In-charge, Filing Section, Saket Courts, New Delhi.
- 6 The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
- 7 The Website Committee, Tis Hazari Court, Delhi.
- 8 Reader/Secretary to the Ld. Principal District & Sessions Judge, South.
- 9 Notice Board (through Caretaker)
- 10 For uploading on **LAYERS**
- 11 Guard File.


Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi